

STATEMENT SHOWING THE PENDING CASES IN COURTS OF DISTT./ADDL. & SESSIONS JUDGES OF CHANDIGARH FOR QUARTER ENDING 31.12.2018

	Nature of Cases	Previous Balance	Institution	Disposal	Closing Balance
A.	CRIMINAL CASES				
	Session Trial Cases (IPC)				
	- U/S 302 IPC (Murder)	31	2	2	31
	- U/S 304(B) IPC (Dowry Death)	4	0	0	4
	- U/S 376 IPC (Rape)	54	30	16	68
	- U/S 363 & 366 IPC	1	4	0	5
	- Other Session Cases under IPC	75	35	19	91
	Total Session Trial Cases (IPC)	165	71	37	199
	Session Trial Cases (Act)				
	- Cases under the Narcotic Drugs and Psychotropic Substances Act, 1985	233	45	27	251
	- Cases under the Prevention of Corruption Act, 1988	74	7	2	79
	- Cases under the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989	5	1	1	5
	- Cases under the Electricity Act, 2003	1	0	0	1
	- Cases under Terrorist And Disruptive Activities (Prevention) Act, 1987	0	0	0	0
	- Cases under Pre-Conception and Pre-Natal Diagnostic Act, 1994 & Medical Termination Of Pregnancy Act, 1971	0	0	0	0
	- Others	0	0	0	0
	Total Session Trial Cases (Act)	313	53	30	336
	Criminal Appeals (IPC)	440	88	39	489
	Criminal Appeals (Act)	646	75	43	678
	Criminal Revisions	402	95	87	410
	Untraced / Cancellation Reports	1	2	1	2
	Criminal Misc. Cases	158	40	48	150
	Others	8	1	0	9
	Bail Applications	45	419	420	44
	TOTAL CRIMINAL CASES	2178	844	705	2317
B.	CIVIL CASES				
	Civil Appeals	1110	125	105	1130
	Rent Appeals	377	68	66	379
	Civil Misc. Appeals	152	33	25	160
	Original Civil Suits	82	1	3	80
	Cases under the Hindu Marriage Act, 1955	1110	253	181	1182
	Cases under the Mental Health Act, 1987	4	0	0	4
	Motor Accident Claim Cases	1115	183	164	1134
	Land Acquisition Cases				
	- Main Cases (1 case * 4 units)	7	2	2	7
	- Connected Cases (1 case * 1 unit)	3	1	0	4
	Total Land Acquisition Cases	10	3	2	11
	Town Improvement Act Cases				
	- Main Cases (1 case * 4 units)	0	0	0	0
	- Connected Cases (1 case * 1 unit)	0	0	0	0
	Total Town Improvement Act Cases	0	0	0	0
	Probate	3	0	0	3
	Executions	1629	224	257	1596
	Cases under Arbitration Act, 1996	651	473	325	799
	Civil Misc. Applications	773	383	379	777
	Pauper Cases	0	0	0	0
	Others / Guardian Act	1	1	0	2
	TOTAL CIVIL CASES	7017	1747	1507	7257
	GRAND TOTAL (Civil+Criminal)	9195	2591	2212	9574

STATEMENT SHOWING THE PENDING CASES COURTS OF CIVIL JUDGES/ JUDL.MAGISTRATE CHANDIGARH FOR THE QUARTER ENDING 31.12.2018

CONSOLIDATED SESSIONS & SUB

	Nature of Cases	Previous Balance	Institution	Disposal	Closing Balance
A.	CIVIL CASES				
1	Civil Suits	5084	514	412	5186
2	Rent Cases	1085	114	135	1064
3	Cases under the Hindu Marriage Act, 1955	296	44	43	297
4	Cases under the Indian Successions Act, 1925	211	30	19	222
5	Cases under the Guardian and Wards Act, 1890	156	22	19	159
6	Pauper Applications	0	0	0	0
7	Insolvency Petitions	3	0	0	3
8	Election Petitions	0	0	0	0
9	Civil Misc. Cases	912	122	119	915
10	Small Cause Court Cases	0	0	0	0
11	Executions	1983	277	259	2001
12	Others	99	15	15	99
	TOTAL CIVIL CASES	9829	1138	1021	9946
B.	CRIMINAL CASES				
1	Criminal Cases under the Indian Penal Code, 1860				
	a Cases instituted on Police Report / Challan	4251	1204	1107	4348
	b Cases instituted on Complaint	958	57	125	890
	Total Criminal Cases under the Indian Penal Code, 1860	5209	1261	1232	5238
2	Criminal Cases under Acts				
	a Cases instituted on Police Challan				
	(i) Cases under the Essential Commodities Act, 1955	2	0	0	2
	(ii) Cases under the Mental Health Act, 1987	0	0	0	0
	(iii) Other Acts	1506	790	301	1995
	Total Police Challan	1508	790	301	1997
	b Cases instituted on Complaint				
	(i) Cases under the Prevention of Food Adulteration Act, 1954	26	1	9	18
	(ii) Cases under the Protection of Women From Domestic Violence Act, 2005	647	89	55	681
	(iii) Cases under section 138 of the Negotiable Instruments Act, 1881				
	In Regular Courts	13950	3322	3459	13813
	In Evening Courts	0	0	0	0
	(iv) Cases under the Pre-Conception & Pre-Natal Diagnostic Techniques (Prohibition of Sex Selection) Act, 1994	0	0	0	0
	(v) Any other category of cases	0	0	0	0
	Total Complaint Cases	14623	3412	3523	14512
3	Cases under section 125, Code of Criminal Procedure, 1973	810	108	67	851
4	Criminal Misc. Cases	1200	209	219	1190
5	Untraced / Cancellation Reports	404	116	169	351
6	Summary Cases				
	a Cases in Regular Courts	7232	35653	30202	12683
	b Cases in Evening Courts	0	0	0	0
7	Others	15	0	0	15
	TOTAL CRIMINAL CASES	31001	41549	35713	36837
	GRAND TOTAL (Civil + Criminal)	40830	42687	36734	46783